

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 290 OF 2010.

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

TWO

Notes of the Registry

Orders of the Tribunal

4/2/11:

Mr. Naarpat Singh, for applicant.
Mr. Sali Tivedi, for respondents.

Learned Advocate Mr. Naarpat Singh appearing for the applicant submits that he wants to withdraw this application with liberty to the applicant to file a representation before the competent authority. Learned Advocate of the respondents has got no objection.

Considering the submission of both the parties, the learned advocate of the applicant is permitted to withdraw this application and accordingly this OA stands dismissed as withdrawn with liberty to the applicant to file a representation if he feels desirable before the competent authority.

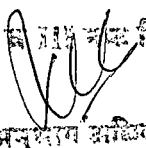
SUDHIR KUMAR
MEMBER (A)

Justice S. M. M. Alam
Judicial Member

R/C
A/M/S
9/2/11

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दिनांक 21/6/16 के आदेशानुसार
पेशी व्यवस्थापति के दिनांक 21/6/16
को क्रम-II के 114 नए किए गए हैं



अनुभाग अधिकारी
केन्द्रीय प्रशासनिक अधिकारण
जोधपुर न्यायपीठ, जोधपुर